

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 610 OF 2018 IN**  
**APPEAL NO. 192 OF 2018**

**Dated : 25<sup>th</sup> April, 2019**

**In the matter of:**

**The Tata Power Company Limited (Distribution)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

.... **Appellant(s)**

.... **Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter on **26.04.2019.**

Court Master/PS

vt